

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 317 of 2013

Dated : 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Tarhaik

Counsel for the Respondent(s) : Mr. R.K. Mehta for CESU

ORDER

(MENTIONED IN THE COURT)

At the request of the learned counsel for the Appellant, post the matter for further hearing on **07.08.2014** instead of **06.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt